

## COUNCIL OF STATES I

*Monday, 10th May 1954*

The Council met at a quarter past eight of the clock, MR. CHAIRMAN in the Chair.

MEMBER SWORN

Shri Narayandas Daga (Hyderabad).

### ORAL ANSWERS TO QUESTIONS

#### PENSION RULES FOR THE I. A. S. AND I. P. S.

\*591. SHRI S. N. DWIVEDY: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether Government have received any representation from retired Indian Administrative Service and Indian Police Service officers or their associations in regard to the finalisation of the pension rules applicable to those officers; and

(b) whether any conference of the Chief Secretaries of the various States was held to discuss the matter; if so, what was the decision taken at the conference?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes.

(b) A conference of Chief Secretaries was convened last month to discuss the rules and regulations proposed to be framed for the All-India Services. This conference discussed the pension terms of the Indian Administrative Service and Indian Police Service also. Final decision will now be taken by the Government of India in the light of these discussions.

SHRI S. N. DWIVEDY: Sir, may I know why this delay has occurred in this matter though these services were created in 1947?  
28 C.S.D.

SHRI B. JN. DATAK: Sir, there is no question of any delay in this matter. An Act was passed in Parliament in 1951 known as the All-India Services Act and then we had to consult the State Governments at various stages and the matter is nearing finalisation.

SHRI S. N. DWIVEDY: Is it not a fact that in May 1952, a circular was issued by the Central Government asking the State Governments not to pay additional pensions to the All-India Service officers recruited from the Provincial Services?

SHRI B. N. DATAR: We have been issuing circulars from time to time regarding the fixing of the conditions of service.

\*592. [The 'questioner (Shrimati Violet Alva) was absent. For answer, vide cols. 5820—22 *infra*.]

#### EXCAVATIONS IN THE BEEHIVE ISLANDS

\*593. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state whether Government have carried out any excavation in the Beehive Islands, and if so, with what results?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): Yes; bones of various kinds of animals, human skeletal remains and pottery fragments were excavated from kitchen middens and the stratigraphy of the trenches was recorded.

SHRI M. VALIULLA: Sir.....

MR. CHAIRMAN: Where are these Beehive Islands?

SHRI M. VALIULLA: Sir, they are in the Nicobar and Andaman Islands. May I know from the Government whether any researches are going on on the results of these excavations?

DR. K. L. SHRIMALI: Yes, they are under investigation.